

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2196
TO BE ANSWERED ON 12.05.2016**

2196. FORMULATION OF NEW POLICY FOR SENIOR CITIZENS

SHRI DIGVIJAYA SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government would formulate a new policy for senior citizens to replace the National Policy on Older Persons, 1999 and if so, the details thereof; and

(b) whether Government has initiated consultations from Non-Governmental Organizations (NGOs) and other stake holders in the formulation of the aforementioned policy and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): Ministry of Social Justice and Empowerment had constituted a Committee in 2010 in order (i) to assess the present status of various issues concerning the senior citizens, in general, and implementation of National Policy on Older Persons (NPOP), 1999, in particular, and (ii) to draft a new NPOP keeping in view the emerging trends in demographic, socio-economic, technological and other relevant fields. Based on the draft proposed by the Committee, the Ministry, after examination and consultation, has prepared a draft policy which is under finalization.
